

Central Electricity Regulatory Commission
New Delhi

Interlocutory Application No. 37/IA/2020

in

Petition No.15/RP/2020

in

Petition No.281/GT/2018

Coram:

Shri P.K.Pujari, Chairperson

Shri I.S.Jha, Member

Shri Arun Goyal, Member

Date of Order: 19th June, 2020

In the matter of

Interlocutory Application for amendment/modification of the review petition

And

In the matter of

Review of Commission's order dated 5.2.2020 in Petition No.281/GT/2018 regarding revision of tariff of Sewa-II Power Station (120 MW) after truing-up of the capital expenditure incurred for the period from 29.6.2010 to 31.3.2014.

And

In the matter of

NHPC Ltd
NHPC Office Complex,
Sector-33, Faridabad
Haryana-121003

....Petitioner

Vs

1. Punjab State Power Corporation Ltd.
The Mall, Near Kali Badi Mandir,
Patiala - 147001

2. (a) Dakshin Haryana Bijili Vitaran Nigam Ltd.
(b) Uttar Haryana Bijili Vitaran Nigam Ltd
Shakti Bhawan, Sector-6, Panchkula - 134109

3. Uttar Pradesh Power Corporation Ltd.
Shakti Bhavan, 14, Ashok Marg,
Lucknow - 226001

4. Engineering Department
UT Secretariat, Sector 9D,
Chandigarh-160009

5. BSES-Rajdhani Power Ltd.
BSES Bhawan, Nehru Place,
New Delhi - 110019

6. BSES-Yamuna Power Ltd.
Shakti Kiran Building,
Karkardooma, Delhi-110072

7. Tata Power Delhi Distribution Ltd.
Hudson Lane, Kingsway Camp,
New Delhi-110009

8. Uttaranchal Power Corporation Ltd.
Urja Bhawan, Kanwali Road,
Dehradun-248001

9. Jaipur Vidyut Vitaran Nigam Ltd
Vidut Bhavan, Janpath, Jyoti Nagar,
Jaipur-302005

10. Jodhpur Vidyut Vitaran Nigam Ltd
New Power House, Industrial Area,
Jodhpur-342003

11. Ajmer Vidyut Vitaran Nigam Ltd.
Old Power House, Hatthi Bhatta,
Jaipur Road, Ajmer-305001

12. Power Development Department
Government of J&K, New secretariat,
Jammu-180001

.....Respondents

ORDER

Petition No. 15/RP/2020 has been filed by the Petitioner, NHPC seeking review of the Commission's order dated 5.2.2020 in Petition No. 281/GT/2018 on the following grounds:

- (a) Reversal of Liability;*
- (b) Restriction of additional capital expenditure to be carried out within original scope of work to Rs 8342.30 crore;*
- (c) Interest on Loan; and*
- (d) Operation and Maintenance Expenses*

2. During the pendency of the review petition, the Petitioner has filed the instant Interlocutory Application (IA No.37/IA/2020) and has sought permission for amendment of the review petition by inclusion of certain additional grounds and facts related to NAPAF. The Petitioner has also deposited the filing fees of Rs 1.00 lakh for this IA.

3. In view of the aforesaid submissions, the Petitioner is permitted to amend the review petition and file the same on or before 22.6.2020.

4. The IA No.37/IA/2020 is disposed of in terms of the above. The Review Petition No.15/RP/2020 shall be listed for hearing on 'admission' on 25.6.2020.

Sd/-
(Arun Goyal)
Member

Sd/-
(I.S. Jha)
Member

Sd/-
(P.K. Pujari)
Chairperson